

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 30-01-2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 219/15

PETITION NUMBER

: TP 30/17

NAME OF THE PETITIONER (S)

: SITI CABLE NETWORK LTD.

NAME OF THE RESPONDENT (S)

: KAIZEN DIGITAL CABLE SERVICES
PVT. LTD.
433(E)

UNDER SECTION

S.NO. NAME (IN CAPITAL)
&
PHONE NUMBER


DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

None appeared for both sides. Parties are called absent. Registry is directed to issue notices to the parties. Posted to 21.03.2017.


MEMBER (J)


MEMBER (T)